

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1312  
ANSWERED ON:30.11.2012  
MOTHER AND CHILD PROTECTION CARDS  
Dhurve Jyoti;Singh Shri Bhola

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government proposes to introduce mother and child protection cards for providing health care protection to mothers and infants;
- (b) if so, the details thereof and the time by which the said scheme is likely to be implemented; and
- (c) the sections of people proposed to be benefited through the said cards?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a): The Mother and Child Protection Card (MCP Card) has been introduced through a collaborative effort of the Ministry of Women and Child Development and the Ministry of Health & Family Welfare, Government of India

(b): The MCP card is a tool for informing and educating the mother and family on different aspects of maternal and child care and linking maternal and child care into a continuum of care through the Integrated Child Development Services (ICDS) scheme of Ministry of Women and Child Development and the National Rural Health Mission (NRHM) of the Ministry of Health & Family Welfare (MoHFW).

The card also captures some of key services delivered to the mother & baby during Antenatal, Intranatal & Post natal care for ensuring that the minimum package of services are delivered to the beneficiary.

MCP card has already been disseminated in the year 2010-11 for implementation by the States.

(c) The MCP card helps in timely identification, referral and management of complications during pregnancy, child birth and post natal period. The card also serves as a tool for providing complete immunization to infants and children, early and exclusive breast feeding, complementary feeding and monitoring their growth.